NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020
SECTION	49, 60(5)(C) IBC R/W REG 35(A) IBBI
NAME OF PARTIES	ANNIE ABRAHAM (LIQUIDATOR) OF MIR REALTORS PVT LTD V/S ARUN KUMAR KARERAT & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A. KEVIN THOMAS, NIDHI SAM JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	K S R & CO.

26 JUNE 2024

O R D E R

IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020

Learned Counsel, Ms. Manjula Devi appears virtually on behalf of the respondents.

Matter renotified to **06.08.2024.**

IA(IBC)/377/KOB/2022 in IBA/11/KOB/2020

Matter renotified to **06.08.2024.**

IA(IBC)/106/KOB/2024 in IBA/11/KOB/2020

Learned representing Counsel, Mr. A K Singh appears on behalf of the Applicant through virtual mode and sought for an adjournment. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Liquidator. Learned Liquidator, Ms. Annie Abraham is present through virtual mode.

Matter adjourned to **06.08.2024.**

IA(IBC)/498/KOB/2023 in IBA/11/KOB/2020

Learned Counsel, Mr. M A Shaji appears virtually counsel Ms Karthika on behalf of the Applicants. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Liquidator. Learned Liquidator, Ms. Annie Abraham is present through virtual mode. Learned Counsel, Mr. Dilu Joseph appears on behalf of R3 & R4.

Matter renotified to **06.08.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**